

† एक लॉ इंस्टीट्यूट की स्थापना

\*७३. श्री राम सहाय : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एक लॉ इंस्टीट्यूट स्थापित करने का कोई प्रस्ताव सरकार के समक्ष है; और

(ख) यदि हां, तो उसके क्या क्या कार्य और कौन कौन कर्मचारी होंगे ?

‡[SETTING UP OF A LAW INSTITUTE

\*73. SHRI RAM SAHAI: Will the Minister of LAW be pleased to state:

(a) whether there is any proposal before Government to set up a Law Institute; and

(b) if so, what will be its function and personnel?]

THE MINISTER OF LAW (SHRI A. K. SEN): (a) and (b). A law Institute has actually been set up but it is not the concern of the Government. It is a society registered under the Societies Registration Act for promoting advanced studies and research in Law.

††[विधि मंत्री (श्री ए० के० सेन) :  
(क) तथा (ख). ला इंस्टीट्यूट वस्तुतः स्थापित हो चुकी है, किन्तु इसका सरकार से कोई वास्ता नहीं है। यह विधि की ऊंची शिक्षा और गवेषणा को बढ़ावा देने के लिए रजिस्ट्रीकरण अधिनियम के अधीन रजिस्ट्रीकृत एक संस्था है।]

SHRI P. S. RAJAGOPAL NAIDU: Has Government recognised this Institute?

SHRI A. K. SEN: No question of recognising this Institute. It is a Society registered under the Societies Registration Act.

SHRI AKBAR ALI KHAN: What is its name?

SHRI A. K. SEN: The Indian Law Institute.

SHRI AKBAR ALI KHAN: In Delhi?

SHRI A. K. SEN: Yes, in Delhi.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Are there any other such societies?

SHRI A. K. SEN: It is very difficult to say; there may be societies. Enquiries are needed to answer that question.

SHRI B. K. P. SINHA: May I know what is the relationship between this Society and the Government, and the functions of this Society?

SHRI A. K. SEN: No relationship excepting that the Government have made a lumpsum grant of one lakh of rupees on the 27th September, 1957 to this Society.

SHRI B. K. P. SINHA: Is the Law Minister an ex-officio member of the Executive of this Society?

SHRI A. K. SEN: He is one of the members of the Governing Body. There is a distinction between the Executive Committee and the Governing Body.

CONVERTIBILITY AGREEMENT ENTERED INTO BETWEEN THE GOVERNMENTS OF INDIA AND U.S.A.

\*187. SHRI AMOLAKH CHAND (ON BEHALF OF MOULANA M. FARUQI): Will the Minister of FINANCE be pleased to state:

(a) whether the Government of India has recently signed a convertibility agreement with the Government of the United States; and

(b) if so, what are the terms of this agreement?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir.

‡[ ] English translation.

††[ ] Hindi translation.